

**HIGH COURT LEGAL SERVICES COMMITTEE
FOR THE STATE OF TELANGANA**

LIST OF SELECTED LEGAL PRACTITIONERS AS PANEL LAWYERS W.E.F. 01-02-2026

Sl. No	Name of the Advocate Smt./Sri	Experience	Types of cases dealt with	Enrolment No. & Date	Remarks
(1)	(2)	(3)	(4)	(5)	(6)
1	B.Narayana Reddy	43y9m27d	Civil, Constitutional Law (Writs), Service Law, Matrimonial Laws, Criminal & Taxation	TS/506/1981 Dt.17-12-1981	
2	N.Parameswara Reddy	43y2m9d	Criminal & Civil	AP/396/1982 Dt.05-08-1982	
3	Kolapalli Sai Babu	41y4m0d	Criminal & Matrimonial	AP/634/1984 Dt.14-06-1984	
4	R.Narayana Reddy	37y9m20d	Civil, Criminal, Constitutional Law (Writs), Environmental Law, Labour Laws, Service Law, Matrimonial Law & any other matters in Civil nature	TS/1575/1987 Dt.24-12-1987	
5	T.Bala Jayasree	37y0m23d	Constitutional Law (Writs), Service Law, Criminal, Civil, Central Excise appeals	TS/1424-A/1988 Dt.21-09-1988	
6	Sodumu Nagesh Reddy	36y9m29d	Civil, Criminal, family/Matrimonial, Commercial, Environmental, Service	TS/1730/1988 Dt.15-12-1988	
7	M.K.Ratnam	35y7m13d	Civil, Criminal, Constitutional Law (Writs), Environmental Law, Labour Laws, Service Law, Matrimonial Law and any other matters in civil nature	TS/178/1990 Dt.01-03-1990	
8	Hari Seeta Devi	35y4m7d	Civil, Criminal, Writ	TS/587/1990 Dt.07-06-1990	

9	Dr.G.Ramesh Babu	33y0m22d	All subjects	TS/1268/1992 Dt: 22-09-1992	
10	Yeka Bala Subrahmanyam	32y11m24d	All Civil Appeals including First Appeals, Second Appelas, CCC Appeals, CMAs, Writs, Criminal Bails, Criminal Appeals, including CBI Cases, Crl.Ps, Quash Petitions, Service Laws, Family Matters	TS/1456/1992 Dt.20-10-1992	
11	M.A.Shakeel	32y9m29d	Criminal, Constitutional Law, Matrimonial	TS/1668/1992 Dt.15-12-1992	
12	Jayasree Kandula	32y9m22d	Civil, Criminal	TS/1737/1992 Dt.22-12-1992	
13	D.Srinivasa Rao	32y6m13d	Civil, Criminal, Service Matters & Company cases	TS/455/1993 Dt.31-03-1993	
14	D.Rajesh Kumar	32y3m28d	Civil, Criminal, Writs, Labour Laws, Service Law, Matrimonial	TS/717/1993 Dt.16-06-1993	
15	Srinivas Reddy Karra	30y9m16d	Constitutional Law, Service Law, Criminal	AP/3032/1994 Dt.28-12-1994	
16	Challari Nageswara Rao	30y2m5d	Writ Petitions(Service)	AP/1437/1995 Dt.09-08-1995	
17	Aleti Srinivas	30y1m14d	Civil, Criminal, Writs	TS/1986/1995 Dt: 30-08-1995	
18	M.Govind Reddy	29y10m13d		TS/3194/1995 Dt.01-12-1995	
19	M.A.Mujeeb	29y9m17d	Writs, Civil, Criminal, Constitutional Cases	TS/3348/1995 Dt.27-12-1995	
20	D.L.Pandu	29y8m13d	All Types of cases	TS/260/1996 Dt.31-01-1996	
21	K.Radhika Raga Manjari	29y6m15d	All Types of cases	TS/1529/1996 Dt.29-03-1996	
22	R.Balasubrahmanyam	27y6m5d	Civil, Criminal, Constitutional, Service Law, Matrimonial, Revenue Laws, Labour, Insurance, etc.,	TS/864/1999 Dt.09-04-1998	
23	D.Madhavi	27y5m28d	Criminal, Matrimonial	AP/766/1998 Dt.16-04-1998	
24	S.Kiranmayee	27y5m14d	Criminal, Writs, MACMA's	TS/1398/1999 Dt.30-04-1998	

25	T.Natraj	27y2m8d	Civil, Criminal, Writ(Revenue, Municipality, Home)	AP/340/1999 LT/1975/1998 Dt.06-08-1998	
26	Srinivasa Srikanth	26y10m11d	Civil, Criminal, Writs, Service Law, Matrimonial	TS/2733/1999 Dt.03-12-1998	
27	E.V.Pushpa Vardhan	26y6m7d	All Matters	TS/2467/1999 Dt.07-04-1999	
28	B.Kavita Yadav	26y6m7d	Civil, Writs, Matrimonial, Service Matters, Criminal Matters	TS/2568/1999 Dt.07-04-1999	
29	C.Vasundhara Reddy	26y6m7d	Criminal	AP/2466/1999 07-04-1999	
30	M.Bhagyasri	26y5m15d	All Types of cases	AP/4062/1999 Dt.29-04-1999	
31	G.Jaya Reddy	26y3m27d	Civil, Criminal & Writs	TS/4467/1999 Dt.17-06-1999	
32	Godugula Vijaya Lakshmi	26y2m15d	Civil, Criminal, Constitutional, Writs, Service Law and Taxation	AP/5314/1999 Dt.29-07-1999	
33	Daraboina Subramanyam	26y1m5d	Civil, Criminal, Constitutional Law(Writs)	TS/5760/1999 Dt.09-09-1999	
34	Rachna S Waddepalli	25y7m12d		AP/729-A/2000 Dt: 02-03-2000	
35	Nandita Guha	24y4m19d	Matrimonial, Criminal, Civil, Constitutional Law (Writs), Environmental Law, Service Law	TS/1665-B/2001 Dt.25-05-2001	
36	Monica Pradeep Kumar Pole	24y0m27days	Civil, Criminal, Constitutional, Labour All	TS/2574-A/2001 Dt.17-09-2001	
37	T.Manjula	23y10m15d	Civil, Criminal, Service, Matrimonial Law cases,	TS/3164/2001 Dt.29-11-2001	
38	V.Sunil Kumar	23y10m8d	All matters	TS/3397/2001 Dt.06-12-2001	
39	Narri Naveen Kumar	23y10m8d	Civil, Criminal, Writs, Service Law, Matrimonial	TS/3408/2001 06-12-2001	
40	Venkat Reddy Kodumury	23y10m1d	Civil, Criminal, Writs, Service Law and Matrimonial etc.,	TS/3573/2001 13-12-2001	

41	Ramprasad Pathipaka	23y6m23d	Civil, Criminal, Constitutional Law (Writs) Service Law & Matrimonial matters	TS/530/2002 Dt.21-03-2002	
42	K.Vasanth Rao	22y10m9d	Civil, Criminal, Writs, Matrimonial and Motor Vehicle Accident Claim cases	TS/2747/2002 Dt.05-12-2002	
43	Avula Krishnaveni	22y5m27d	Civil, Criminal, Writs, Matrimonial & Consumer cases	TS/666/2003 Dt.17-04-2003	
44	R.Rajesh Netha	22y5m20d	Civil, Constitutional Law (Writs), Environmental Law, Labour Laws, Service law	TS/722/2003 Dt.24-04-2003	
45	Dr.B.Manoj Kumar	21y11m8d	Civil, Writs & Labour Laws,	TS/2363/2003 Dt.06-11-2003	
46	P.Sujatha	21y3m20d	Criminal	TS/682/2004 Dt.24-06-2004	
47	C.Sunitha Kumari	21y3m13d	Service Law, Arbitration, Panchayat Raj, Revenue, Legal Metrology, Consumer Forum cases, Stamps & Registration Matters etc.,	TS/856/2004 Dt.01-07-2004	
48	M.A.Aleem Majid	20y5m29d	Civil, Criminal, Constitutional Law, Environmental Law, Labour Laws, Service Law, Matrimonial, Company Matters	AP/403/2005 Dt.15-04-2005	
49	Mohammad Adnan	18y11m12d	Civil, Criminal, Constitutional, Matrimonial	TS/1843/2006 Dt.02-11-2006	
50	S.Rama Mohan Rao	18y11m5days	Civil, Criminal Writs and all other cases	TS/1962/2006 Dt.09-11-2006	
51	Shanthi Bhushan Rao Uppala	18y11m4d	All cases	TS/2035/2006 Dt.10-11-2006	
52	Nitesh.K	18y10m28d	Civil, Matrimonial, Criminal, Constitutional Law(Writs)	TS/2207/2006 Dt.16-11-2006	
53	Mohd Abdul Qavi Abbasi	18y0m17d	Writs, Civil, Criminals & Matrimonial	AP/1617/2007 Dt.27-09-2007	
54	Elavanatt Rajesh	17y11m13d	All Types of Cases under High Court	TS/2195/2007 01-11-2007	

55	M.Naveen Kumar	17y9m23d	Civil, Criminal, Constitutional Law (Writs), Environmental Law, Labour Laws, Service Law, Matrimonial Law and	TS/2745/2007 Dt.21-12-2007	
56	Md.Kaleem pasha	17y2m0d	Civil,Criminal,Writs	TS/1176/2008 Dt.14-08-2008	
57	Sujith Jaiswal	17y2m0d	Civil, Criminal, Constitutional Law (Writs), Service law, Matrimonial	TS/1220/2008 Dt.14-08-2008	
58	Sharada Katakam	17y2m0d	Constitutional Law (Writs), Matrimonial, Criminal, Civil	TS/976/2008 Dt.14-08-2008	
59	J.Sunitha	17y1m23d	Civil, Criminal, Constitutional (Writs), Service Law, Income Tax, Matrimonial, Family Matters	TS/1305/2008 Dt.21-08-2008	
60	R.Madhavi Latha	17y1m10d	Civil, Writs, Service Law & Criminal Cases	TS/1658/2008 Dt.04-09-2008	
61	Vijay Kumar Panuganti	17y0m26d	Constitution of Law (Writs), Criminal	AP/1909/2008 Dt.18-09-2008	
62	B.Jithender	16y11m1d	Criminal, Constitution Law (WP) Service, Labour Law,	AP/2330/2008 Dt.13-11-2008	
63	Vangala Poornasri	16y2m21d	All Types of cases	TS/943/2009 Dt.23-07-2009	
64	Namratha Jaiswal	16y2m13d	All (Civil)	TS/1216/2009 Dt.31-07-2009	
65	Dominic Fernandes	15y5m15d	Civil, Criminal, Writs, Tax (Indirect Taxes) NDPS, Matrimonial	TS/566/2010 Dt.29-04-2010	
66	G.Sindhu	15y2m2d	Writs, Civil and Criminals	TS/1782/2010 Dt.12-08-2010	
67	S.Ganesh	15y1m25d	Criminal	TS/1853/2010 Dt.19-08-2010	
68	Papaiah Peddakula	15y1m5d	Civil, Criminal, Constitutional Law (Writs), Matrimonial Matters and many other issues	TS/2677/2010 Dt.09-09-2010	
69	Apurva Milind Gokhale	13y0m17d	Criminal, Constitutional Law, Bails, Arbitration, Civil	TS/1846/2012 Dt.27-09-2012	

70	Subramanyam.P.V.	13y0m10d	Civil,Criminal, Constitutional Law (Writs), Service Matters, Matrimonial, Private Financial Institution, Company matters, DRT, Dishonour of Cheques (NI Act cases) etc.	TS/1953/2012 Dt.04-10-2012	
71	Mohammad Thajuddin	12y11m26d	Civil, Criminal, Constitutional Law (Writs), Service Law, Matrimonial & other types of cases	TS/2552/2012 Dt.18-10-2012	
72	Bokaro Sapna Reddy	12y11m25d	Civil, Criminal Matrimonial, Taxes, Constitutional	TS/2795/2012 Dt.19-10-2012	
73	G.Venkata Sri Maithreya	12y0m5d	Writ, Criminal, Appellate & Banking in the High Court of Telangana at Hyderabad	TS/2432- A/2013 Dt.09-10-2013	
74	Midhun Kumar Allu	12y0m4d	Civil, Criminal, Writs	TS/1476/2013 Dt.10-10-2013	
75	N.Rishi Kumar	12y0m13d	Civil, Criminal and Writs		
76	Nyshadham Chandra Sekhar	11y11m7d	Civil and Criminal	TS/2418/2013 Dt.07-11-2013	
77	Saleha Begum	11y11m7d	All cases	AP/2284/2013 Dt.07-11-2013	
78	Keerti Kabra	11y11m7d	Writ, Criminal	TS/2329/2013 Dt.07-11-2013	
79	J.Vamshi Krishna	11y2m0d	Civil, Criminal, Writs	TS/1254/2014 Dt.14-08-2014	
80	D.Pallavi	11y1m29d	Civil, Criminal, Writ	TS/1157/2014 Dt.15-08-2014	
81	Pasupuleti Radhika	11y1m16days	Civil, Criminal, Constitutional Law (Writs)	TS/1360/2014 Dt.28-08-2014	
82	Radhika palla	10y9m26d	Civil, Criminal & Matrimonial	TS/2539/2014 18-12-2014	
83	Manav Gecil Thomas	10y2m21d	Civil, Criminal, Writs, Consumer, Banking, Arbitration, Commercial litigant, IBC, Family, Service, Labour laws,etc.,	TS/930/2015 Dt.23-07-2015	
84	Ramulu Pasupula	10y2m8d	All cases	TS/1167/2015 Dt.06-08-2015	

85	Abhinav Krishna Uppaluri	10y2m1d	WP's, Civil, Criminal, Service Law, Sarfase Act, Matrimonial etc	TS/1383/2015 Dt.13-08-2015	
86	Angothu Nehru	10y2m8d	Criminal, Matrimonial	TS/1105/2015 Dt.06-08-2015	
87	T.Chandra Shekar Reddy	10y2m1d	Civil, Criminal, Writs and Criminal appeals	TS/1277/2015 Dt.13-08-2015	
88	Saman Aafreen	10y1m17d	All Cases (Criminal, Civil, Constitutional	TS/1725/2015 27-08-2015	
89	Mandhata SLK Srutha Keerthi	10y1m4d	All Civil Cases, Writs, Revenue, Constitutional, Municipality, NCLT, IBC matters and Regular High Court Works	TS/2118/2015 10-09-2015	
90	Anirudh Nellikonda@ Anirudh N	10y1m4d	Civil, Criminal, Service Matters, Labour Matters, Matrimonial Family, Property Matters,	TS/2024/2015 Dt.10-09-2015	
91	R. Prasanth	10y0m0d		TS/1543/2016	
92	V.T.Kalyan	9y8m5d	Civil, Criminal, Constitutional Laws (Writs), Environmental Laws,	TS/138-A/2016 Dt.09-02-2016	
93	Mohammed Omar Farooq	9y2m3d	Civil, Constitutional Law (Writs), Environmental Law, Service Law	TS/788/2016 Dt.11-08-2016	
94	T.Rahul	9y1m20d	Criminal, Constitutional, Service, MACMA, Home Department, Remission	TS/883/2016 Dt.24-08-2016	
95	Bommineni Vivekananda	9y1m20d	Civil, Criminal, Writ, Service Law, Matrimonial, Company Law	TS/922/2016 Dt.24-08-2016	
96	Ravi Chandra Bejjaram	9y1m13d	Criminal, Writs,	TS/1027/2016 Dt.01-09-2016	
97	Jaysurya Vishnu Vardhan	9y0m22d	Civil, Criminal, Constitution Law, Service Law, Labour.	TS/1587/2016 Dt.22-09-2016	
98	Aasiya Begum	8y11m11d	Civil, Criminal, Matrimonial, Constitutional & Execution Petition etc	TS/2390/2016 Dt.03-11-2016	

99	Vadeendra Joshi	8y2m4d	Civil, Criminal, Writs (Service & Non Services), Constitutional Law, Labour Law, (Writs), Environmental Law, Matrimonial	TS/990/2017 Dt.10-08-2017	
100	Bandar Manav Kumar	8y2m4d	Criminal & Writs	Ap/989/2017 Dt.10-08-2017	
101	Pujari Srinitha	8y2m4d	Civil, Criminal, Constitutional (Writs), Service Law, Matrimonial, Election, Banking Laws	TS/1004/2017 Dt.10-08-2017	
102	Bhaskara Chary P	8y0m1d	Civil, Criminal, Constitutional Law(Writs), Service Law, Matrimonial	TS/1467/2017 Dt.13-10-2017	
103	Mamidi Sai Yadav	7y9m23d	Civil, Writ, Criminal	TS/3053/2017 Dt.21-12-2017	
104	C.Vidyadhar Bhatt	7y0m18d	Civil, Writs, Service Laws, Labour Laws, Environmental Law, Family Matters	TS/671/2018 Dt.26-09-2018	
105	Banoth Balaji	7y0m9d	Criminal	TS/1057/2018 Dt.05-10-2018	
106	Vedula Chitrlekha	7y0m9d	Civil and Criminal	AP/1032/2018 Dt.05-10-2018	
107	Ganesh Bandi	7y0m4d	Civil, Criminal, Matrimonial	TS/1144/2018 Dt.10-10-2018	
108	Badita Dhanalaxmi	7y0m3d	Civil, Criminal, Writs, CrI.P, Matrimonial, Divorce, Quash Petition, Environmental Law	TS/1320/2018 Dt.11-10-2018	
109	Dayakar Rayabarapu	7y0m3d	Civil, Criminal, Service Matters, Family Matters e.t.c	TS/1268/2018 Dt.11-10-2018	
110	Arshiya Begum	6y11m6d	Appeals, Second Appeals, Writs, Service law, Matrimonial, Criminal Appeals etc.,	TS/2091/2018 Dt.08-11-2018	

111	Anuganti Praneeth	6y10m3d	Civil, Criminal, Writs, Environmental, Service Law, Family, Company Law, Land Acquisition, MACT Cases	TS/3291/2018 11-12-2018	
112	S.M.Gesudaraz Hussain	6y10m3d	Civil and Criminal	TS/2958/2018 Dt.11-12-2018	
113	Nikunj Dugar	6y10m3d	All cases	TS/3396/2018 Dt.11-12-2018	
114	TPS Harsha	6y10m3d	Civil, Criminal, Constitutional Law (Writs), Labour Laws, Service Law, Taxation	TS/3412/2018 Dt.11-12-2018	
115	Bandar Srikanth	6y1m22d	Civil, Criminal, Constitutional Law & Motor Vehicle	TS/1206/2019 Dt.22-08-2019	
116	Prakash Yarra	6y1m22d	Civil, Criminal, Constitutional Law (Writs), Labour Laws, Service Law, Matrimonial	TS/1161/2019 Dt.22-08-2019	
117	Badra Nanavath	6y1m21d	Civil, Criminal & Family cases	TS/1514/2019 Dt.23-08-2019	
118	Chegoni Nagesh	6y1m21d	Writs, Criminal, Environmental, Service Law	TS/1375/2019 Dt.23-08-2019	
119	Ankit Kapoor	5y11m13d	Criminal, Matrimonial, Constitutional, Banking, Civil	TS/2085/2019 Dt.31-10-2019	
120	V.Mythili	5y10m29d	Criminal, Matrimonial(Civil)	TS/2133/2019 Dt.15-11-2019	
121	Mohd Razzak Ahmed	5y9m25d	Civil, Writ	TS/2422/2019 Dt.19-12-2019	
122	Zainab Khan	5y9m25d	Civil, Criminal, Constitutional Law (Writs), Service Law, Matrimonial	TS/2483/2019 Dt.19-12-2019	
123	Allika Suresh	5y9m25d	Civil, Writs, Service Law, Matrimonial, Labour Law, Constitutional Law.	TS/2454/2019 19-12-2019	

124	Mrudula Sarampally	5y0m0d	Civil, Criminal, Constitutional Law, Service Law, Matrimonial disputes and white collar crimes	TS/606/2020 Dt: 14-10-2020	
125	B.Mukherjee	4y10m25d	Civil, Criminal, Constitutional Law (Writs), Environment Law, Labour Laws, Service Law, Taxation	TS/730/2020 Dt.19-11-2020	
126	Alluri Divakar Reddy	4y10m7d	Civil, Criminal, Constitutional Law (Writs)	TS/982/2020 Dt.07-12-2020	
127	Priyanka.D	4y10m3d	Civil, Criminal, Writs, Environmental Laws, Service Laws, IPR Laws, etc.	TS/1232/2020 Dt.11-12-2020	
128	Emmadi Upender	4y9m28d	All Cases	TS/1796/2020 16-12-2020	
129	Poojari Srilekha	4y9m26d	Civil, Criminal, Constitutional, Service Law, Matrimonial, Election, Banking Laws	TS/2028/2020 Dt.18-12-2020	
130	Baglekar Akash Kumar	4y0m13d	Constitutional Law (Writs), Criminal Law	TS/1926/2021 Dt.01-10-2021	
131	D.Jayasimha Reddy	3y11m23d	Criminal-Bails, Trials, Civil, Writs	TS/2160/2021 Dt.21-10-2021	
132	Y.Sonanjali	3y11m23d	Criminal, Writs (Municipality, Home, Revenue), Civil Appeals & CRP's, Criminal Appeals	TS/2284/2021 Dt.21-10-2021	
133	B.Pavan	3y11m2d	Civil, Criminal, Writ,	TS/2594/2021 Dt.12-11-2021	
134	D.Bhanu Chander	3y11m2d	Criminal, Matrimonial, Civil, Constitutional (Writs)	TS/2363/2021 Dt: 12-11-2021	

LEGAL PRACTITIONERS EMPANELLED DURING THE PREVIOUS YEARS AND
WILL BE CONTINUED FOR 3 YEARS FROM THE DATE OF EMPANELMENT

Sl. No	Name of the Advocate Smt./Sri	Date of Empanelment	Remarks
135	Mettu Goverdhan Reddy	02-08-2023	
136	Raja Purohitam Raghama	02-08-2023	
137	A.V.Ramana Rao	02-08-2023	
138	V.Vijaya Bharathi	02-08-2023	
139	Vasa Chaitanyalatha	02-08-2023	
140	Sharada Bodigala	02-08-2023	
141	Sanjeev Gillella	02-08-2023	
142	A.Satyasiri	02-08-2023	
143	M.Amardeep Chandra	02-08-2023	
144	Manoj Reddy Keshi Reddy	02-08-2023	
145	Veluri Ravi Kumar (Retired as District and Sessions Judge)	02-08-2023	
146	K.Sai Baba	22-01-2024	
147	Boddikoori Manjulavani	22-01-2024	
148	Beeravolu Nachiketh	22-01-2024	
149	Bethamcharla Sai Haritha	22-01-2024	
150	Soorapally Srinivas	22-01-2024	

151	Md. Sadath Hussain	14-10-2024	
152	Rapolu Bhaskar	06-03-2025	
153	Mohammed Zaki	06-03-2025	
154	M.Narsimha Chary	01-07-2025	
155	Ravish Kedia	11-07-2025	
156	Karam Chendu Komireddy	05-08-2025	